

ITEM NO.17

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 4127/2024

RADHA DEVI MISHRA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 09-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Tanvi Chuphal, Adv.

For Respondent(s)

Mr. Krishnanand Pandeya, AOR
Mr. Yash Kirti Kumar Bharti, Adv.

M/S. Dharmaprabhas Law Associates, AOR
Mr. Chandrashekhar A. Chakalabbi, Adv.
Mr. S.k. Pandey, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Abhinav Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 2 and 4 have filed counter affidavit.

Service is complete on respondent No.3 but none has
entered appearance.

Parties may file statement of case within stipulated time.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

APARNA AJITSARIA
Registrar